

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA Nos. 473 of 2015 and 474 of 2015 in DFR No. 2430 of 2015

and

IA No. 475 of 2015 in DFR No. 2377 of 2015

Dated: 20th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

IA Nos. 473 of 2015 and 474 of 2015 in DFR No. 2430 of 2015

**Kamlesh Lalji Gaglani ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Salim A. Inamdar

Counsel for the Respondent (s) : Mr. C.S. Vaidyanathan, Mr. Amit Kapur,
Mr. Abhishek Munot, Mr. Kunal Kaw, R.2

Mr. Harinder Toor, Mr. Mukesh Kumar
Advs. And Mr. Rajender Dubbal, AGM(L),
BEST, R.4

Mr. Buddy Rangandhan and
Mr. Venkatesh

IA No. 475 of 2015 in DFR No. 2377 of 2015

**Harishchandra Yaswant Govalkar ...Applicant/ Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh and Mr. Tushar Nagar

Counsel for the Respondent (s) : Mr. C.S. Vaidyanathan, Mr. Amit Kapur,
Mr. Abhishek Munot, Mr. Kunal Kaw, R.2

Mr. Harinder Toor, Mr. Mukesh Kumar
Advs. And Mr. Rajender Dubbal, AGM(L),
BEST, R.4

Mr. Buddy Rangandhan and
Mr. Venkatesh

ORDER

IA No. 473 of 2015 in DFR No. 2430 of 2015 has been moved on behalf of the applicant. It has been reported by the learned counsel appearing for Respondent No.3, namely Reliance Infrastructure Limited, and Respondent No.4, namely The Brihanmumbai Electric Supply & Transport Undertaking that against the same Impugned order the respondent No.3 has filed appeal No. 296 of 2015 and Respondent No.4 has filed DFR No. 3038 of 2015. The Appeal No. 296 of 2015 is already fixed for hearing on admission on 02nd March, 2016 before this Bench. We deem it appropriate to fix both these IAs for hearing in these DFRs on the same day.

Post the matters for hearing on IAs on **02nd March, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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